

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH.

O.A. NO. 1783/91

(8)

New Delhi this the 10th day of July, 1995.

Hon'ble Shri N.V. Krishnan, Vice Chairman(A).
Hon'ble Smt. Lakshmi Swaminathan, Member(J).

1. D.S. Ojha,
S/o Shri R.N. Ojha,
RZH-211, Part-II Palam Colony,
New Delhi.
2. Smt. Papiya Guha,
W/o Shri Prabhir Guha,
R/o D-643, C.R. Park, Kalkaji,
New Delhi.
3. Smt. Archana Nawani,
W/o Shri Dinesh Nawani,
R/o L-I 160B, DDA Flat,
Kalkaji,
New Delhi.
4. Shri Kamal Hans Singh,
S/o Shri Balam Singh,
R/o S-I, 216, Saket,
New Delhi.
5. Shri Prem Masih,
S/o Shri Samuel,
R/o 3/16, Santi Niketan,
New Delhi.
6. Shri Rama Kant,
S/o Shri Natha Singh,
R/o 1813, Gulabi Bag,
Delhi.
7. Shri Om Pal Singh,
S/o Shri B. Singh,
R/o 517, Nai Basti,
Lalla Pura, Kishan Pura,
Meerut.
8. Shri Roop Singh,
S/o Shri R.N. Singh,
R/o RZ 214B, Raj Nagar,
Part-II Palam Colony,
New Delhi.
9. Shri N.N. Singh,
S/o Shri S.P. Singh,
R/o RZ H-211, Raj Nagar,
Part-II, Palam Colony,
New Delhi.
10. Shri Jangli Ram,
S/o Shri Arjun Rám,
B-217, Sanjay Colony,
Okhla Phase-II,
New Delhi.

11. Shri R.P. Kumawat,
S/o Shri Baluram Kumawat,
R/o 16, Ber Sarai,
New Delhi.
12. Shri V. Shridar,
S/o R. Vembu Sastrigal,
R/o 90-A, Arjun Nagar,
New Delhi.
13. Shri Rajeshwar Singh,
S/o Shri S.N. Singh,
RZ 33, Sita Puri, Part-II,
Dewari Chowk,
Janakpuri,
New Delhi.
14. Smt. Amit Kumar,
S/o Shri Santosh Kumar,
151/11 S-I, Pushpa Vihar,
New Delhi.
15. Shri O.P. Panda,
S/o Shri K.C. Panda,
514, Guru Ramdas Nagar,
Delhi.
16. Shri S.K. Kaushik,
S/o Shri S.B. Kaushik,
R/o 620, Gali Prakash,
Bhagawat Pura,
Meerut City.
17. Shri A.K. Vasisth,
S/o Shri C.L. Sharma,
R/o 610, Gali Jain Mandir,
Shahadara,
Delhi.
18. Shri S.S. Yadav,
S/o Shri Har Gopal Yadav,
R/o 115, Naharpur, Sector 7,
Rohini,
Delhi.
19. Rajendra Kumar,
S/o Shri Ram Piarey,
R/o 27, Block B, Pocket II,
MIG Flat, Sector 18, Rohini,
Delhi.
20. Siyanand Singh,
S/o Shri S.R. Arya,
R/o 174, Sector II, R.K. Puram,
New Delhi.

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21. S.R. Meena,
S/o Shri Ram Sahay Meena,
R/o B-32, Bair Sarai,
New Delhi.
22. Umesh Kumar,
S/o Shri Ramji Singh,
R/o Laxaman Vihar II,
near Daultabad Road,
Gurgaon (Haryana).
23. B.L. Meena,
R/o 35/2, Katwaria Sarai,
New Delhi.
24. Ram Gopal,
S/o Shri Shiv Charan,
R/o 65A, Bharat Vihar-I,
Kakrola,
New Delhi.
25. Dinesh Kumar Garg,
S/o Shri V.P. Garg,
R/o 235, Sector III,
R.K. Puram,
New Delhi.
26. Jhaman Mehto,
S/o Shri Jamuna Mehto,
R/o CS-80, Bharat Vihar,
Kakrola,
New Delhi.

...Applicants.

By Advocate Shri Ashish Kalia.

Versus

1. The Secretary,
Ministry of Water Resources,
Government of India,
New Delhi.
2. The Director,
Central Soil and Material
Research Stations,
Hauz Khas,
New Delhi.

...Respondents.

By Advocate Shri P.P. Khurana (though none appeared).

ORDER (ORAL)

Hon'ble Shri N.V. Krishnan.

The applicants are Laboratory Assistants in the employment of Ministry of Water Resources, i.e. Respondent No. 1 and more particularly they worked under the second respondent, the

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Director, Central Soil and Material Research Station, New Delhi.

Their complaint is that as Laboratory Assistants they are in the pay scale of Rs.975-1540 whereas similar Laboratory Assistants in other departments having equal educational and professional qualifications and comparable duties and responsibilities are given the pay scale of Rs.1320-2040. This is sheer discrimination and violative of Articles 14 and 16 of the Constitution and thus the claim is for equal pay for equal work and for a direction to be given the pay scale of Rs.1320-2040. They have filed a representation on 25.1.1991 which is stated to be still pending.

2. The respondents have denied the allegations, ^{and state} ~~based~~ on that the representation has already been disposed of on 6.8.1991 rejecting their claim. They also stated that the comparison with the other departments is unwarranted.

3. In response to a querry, the learned counsel for the applicants submitted that the association of the applicants has already taken up the matter with the 5th Pay Commission and as such he wishes to withdraw this O.A. at present with liberty to pursue the matter in case such a grievance subsists after the decision is taken up by the Government after the 5th Pay Commissioner's recommendations.

4. In this view of the matter, the O.A. is permitted to be withdrawn. Accordingly, the application is dismissed as withdrawn. on the above terms.

Lakshmi Swaminathan
(LAKSHMI SWAMINATHAN)
MEMBER(J)

10/8/95
(N.V. KRISHNAN)
VICE CHAIRMAN(A)